

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.65/2006

Friday this the 3rd day of February 2006.

CORAM:

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER

1. The Federation of Doordarshan Core Professionals, Doordarshan Kendra, Thiruvananthapuram represented by its President, Sri.P.Sivakumar.
2. P.Sivakumar,
Film/Video Editor,
Doordarshan Kendra,
Kudappanakunnu,
Thiruvananthapuram.
3. K.P.Prasad,
Film/Video Editor,
Doordarshan Kendra,
Kudappanakunnu,
Thiruvananthapuram.
4. M.Michael,
Cameraman,
Doordarshan Kendra,
Kudappanakunnu,
Thiruvananthapuram.
5. A.M.Raman,
Cameraman,
Doordarshan Kendra,
Kudappanakunnu,
Thiruvananthapuram.
6. K.S.Ranjit,
Graphic Artist,
Doordarshan Kendra,
Kudappanakunnu,
Thiruvananthapuram.

Applicants

(By Advocate M/s Santhosh & Rajan)

Vs.

1. Union of India represented by the Secretary, Ministry of Information and Broadcasting, New Delhi.
2. The Prasar Bharathi (Broadcasting Corporation of India), New Delhi, represented by the Chief Executive.

3. The Director General (Administration),
 Prasar Bharathi (Broadcasting Corporation of India),
 Doordarshan Bhavan, New Delhi.

4. The Director, Doordarshan Kendra,
 Thiruvananthapuram. Respondents

(By Advocate Shri N.N.Sugunapalan, Sr.)

The application having been heard on 3.2.2006
 the Tribunal on the same day delivered the following

ORDER

HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

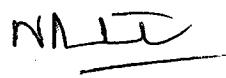
When the matter came up before the Bench, learned counsel for the applicants submitted that the applicants would be satisfied if a direction is given to the appropriate authorities for due consideration of the representations made by the applicants in A-7 and A-8 within a time frame.

2. Accordingly, we direct the respondents to consider and dispose of the representations (A-7 and A-8) made by the applicants within a time frame of three months from the date of receipt of a copy of this order.

3. O.A. is disposed of as above. No costs.

Dated the 3rd February, 2006.


 GEORGE PARACKEN
 JUDICIAL MEMBER


 N.RAMAKRISHNAN
 ADMINISTRATIVE MEMBER